

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 21.03.2018

Misc. Application No. 2 of 2018
And
IRDAI Appeal No. 2 of 2018

M/s. Atkins Special Risks Ltd.
through its Managing Director
Mr. Graham Atkins
62, Wilson Street, London EC2A 2BU.

...Appellant

Versus

1. Insurance Regulatory & Development Authority of India
through its Chairman
Survey No. 115/1, Financial District,
Nanakramguda, Hyderabad – 500 032.
2. M/s. Marsh India Insurance Brokers Pvt. Ltd.
through its Managing Director
1201-02, One Indiabulls Centre, Tower-2,
Jupiter Mills Compound,
Senapati Bapat Marg,
Elphinstone Road (W), Mumbai 400 013.
3. M/s. Safeway Insurance Brokers Pvt. Ltd.
through its Managing Director
2 and 4, Jeevan Deep Annexe,
10, Parliament Street, New Delhi 110001.
4. Sarabjot Singh
Previs Homes Ltd.,
334, Nilgiri Apartments, Alaknanda,
New Delhi, India 110019.
5. Jagdish Gupta,
Chairman,
Jagson International Ltd.
12 E & F, Vandana Building,
11, Tolstoy Marg, New Delhi 110001

...Respondents

Mr. Alok Patel, Advocate i/b AVP Partners for the Appellant.

Mr. Shrinivas Bhave, Advocate with Ms. Sunayana Kashid, Advocate i/b Bhave & Co. for Respondent No. 1

None for Respondent Nos. 2 to 5

CORAM: Justice J.P. Devadhar, Presiding Officer
Dr. C.K.G. Nair, Member

Per: Justice J.P. Devadhar (Oral)

ORDER:

1. Not on Board. Mentioned today by counsel for Respondent No. 1
2. By this praecipe counsel for Respondent No. 1 has brought to our notice that in paragraph 1 of our order passed in the above Appeal on 16.03.2018, name of the officer has been inadvertently typed as 'Mr. P. J. Mathew, Member (Non-life)' instead of typing as 'Mr. P. J. Joseph, Member (Non-life)'. The inadvertent error be corrected accordingly in the original order dated 16.03.2018.
3. Praecipe filed by Respondent No. 1 is disposed of.

Sd/-
Justice J.P. Devadhar
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member